

regarding the continuance of the Indian Institute of Advanced Study in Simla and the creation thereof a Centre for Comparative Philosophy named after the late Dr. S. Radhakrishnan has been accepted by the new Government; and

(b) if so, when the new Centre is likely to start functioning?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) and (b). The matter is still under consideration, and a decision is likely to be taken shortly.

Provision of Concrete Slab in Quarters in Vinay Nagar, New Delhi

735. **SHRI PIUS TIRKEY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a concrete slab is provided for keeping cooking gas burners in Type II and III houses in Sarojini Nagar, Kidwai Nagar, Netaji Nagar, New Delhi on demand;

(b) whether this has now been discontinued; and

(c) if so, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir. The demands from the residents are registered and slabs are provided according to availability of funds for the purpose.

(b) No, Sir.

(c) Question does not arise.

Upgradation of Quarters in Sarojini Nagar, New Delhi

736. **SHRI PIUS TIRKEY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether some type II houses in Sarojini Nagar, New Delhi have been upgraded as Type III;

(b) if so, the additional amenities provided in these houses;

(c) the date by which these will be completed; and

(d) if no additional amenity is provided, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (d). No additional amenities are proposed to be given, as the existing amenities are considered sufficient.

Provision for Fish Shops in Lodhi Road, New Delhi

737. **SHRI PIUS TIRKEY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether scores of people in Lodhi Colony, New Delhi are put to difficulty daily in the absence of regular fish shops;

(b) whether in the absence of regular fish shops illegal fish shops have sprung up and these are selling sub-standard stuff; and

(c) if so, what steps Government propose to take in this regard?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Survey of Unauthorised Construction in Delhi

738. **SHRI JANARDHANA POOJARY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to conduct survey of the unauthorised construction done during the years 1977, 1978 and 1979;

(b) if so, whether any instructions have been issued in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) No, Sir.

(b) No, Sir.

(c) It is the responsibility of the local bodies to check unauthorised construction in violation of Building Bye-laws, Master Plan etc. and the same are booked by their field staff in the usual course in the discharge of their duties.

Non-Delivery of Dak to Residents of Jawahar Colony, N.I.T. Faridabad

739. SHRI JANARDHANA POOJARY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the postal dak is not being delivered to residents of 'Jawahar Colony' in N.I.T. Faridabad; and

(b) if so, what steps have been taken by Government to ensure the regular delivery of dak to the residents and obviate the inconvenience caused to them?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) and (b). Dak is delivered regularly twice a day to residents of 'Jawahar Colony' through the Faridabad N.I.T. Head Post Office. Question does not arise.

Food for Nutrition Plan in Drought Affected Areas

740. SHRI JANARDHANA POOJARY: Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether Government propose to launch 'Food for Nutrition' Plan in the drought-affected areas in the country; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Government have launched a "Food-for-Nutrition" programme in the 11 drought-affected States of

Andhra Pradesh, Bihar, Haryana, Jammu and Kashmir, Madhya Pradesh, Uttar Pradesh, West Bengal, Rajasthan, Punjab, Orissa and Meghalaya. The programme is for the benefit of pre-school children, pregnant and nursing mothers, the aged and infirm destitutes and handicapped persons.

(b) About 67 lakh beneficiaries will be provided "Supplementary Nutrition" for 3 months, under this Programme. Cooked food is to be supplied in the feeding centres each of which will be under the charge of an Organiser, assisted by a helper. Daily food supplement will consist of about 300 calories and 10—15 grams of Protein per child and 500 calories and 25 grams of protein, per adult. The scheme is to be implemented on the pattern of the Special Nutrition Programme already being implemented by the State Governments. Under this programme, 1 lakh tonnes of foodgrains consisting of 80,000 tonnes of rice and 20,000 tonnes of wheat, will be supplied to the 11 drought affected States, free of cost. The State Governments are required to find the funds from their own resources for meeting the cost of transportation and storage of food grains and the cost of processing, preparation etc. of the food. The supervision and general administration of the programme will be the responsibility of the State Governments. To expedite the implementation of the programme, a meeting of representatives of the States was held on 21-2-80 in the Ministry of Social Welfare. The representatives of the States indicated the state of preparedness for the implementation of the programme. Most of the States have made budget provision for the current year and have also assured that adequate budget provision will be made for the next financial year. The programme has already commenced in the States of Orissa, Madhya Pradesh and West Bengal according to the latest information available.